

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CA(CA)/46/2023

NAME OF THE PETITIONER : Sai Sri Saraswathi Constructions Pvt Ltd

NAME OF THE RESPONDENT(S) : The ROC, Chennai

UNDER SECTION : Sec 252 of CA, 2013

ORDER

Mr. R Padmanabhan, Ld. Counsel for the Petitioner.

Ms. Nandini Agarwal, Ld. Counsel for RoC.

In this case, RoC has no major objections.

Reserved for Orders.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)